

India scheme have gone to mild diesel hybrid cars that already enjoy substantial excise cuts;

(c) whether the electric and strong hybrids have largely remained neglected; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) Department of Heavy Industry has not undertaken any study to ascertain the quantum of emission relevant by hybrid and electric vehicles.

(b) to (d) The details of the demand incentives along with vehicle types and total vehicles supported under FAME India Scheme by the Government with effect from 1st April, 2015 to 28th February, 2017 is tabulated below:

Vehicles Type	TOTAL Vehicles supported	Total Amount of incentives (Committed + released) (in ₹)
Low Speed 2 Wheeler with Conventional Battery	33496	25,12,20,000
High Speed 2 Wheeler with Conventional Battery	1386	1,30,28,400
Mild Hybrid 4 Wheeler	73633	95,72,29,000
Low Speed 2 Wheeler with Advanced Battery	193	32,81,000
Strong Hybrid 4 Wheeler	1949	13,64,30,000
Full Electric Car	1230	15,25,20,000
Full Electric LCV	10	18,70,000
Total Vehicles supported	111897	
Total Amount of claim Received		151,55,78,400
Total Amount Released as on 28/02/2017		127,77,38,200

#### Setting up of heavy industries in newly formed States

†4526. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

†Original notice of the question was received in Hindi.

- (a) whether Government has taken initiative to set up heavy industries in the newly formed States to stop migration from them;
- (b) if so, the locations in the country where heavy industries were set up and approved from the financial year 2013-14 to the current financial year, the State-wise list thereof;
- (c) if not, whether Government would set up heavy industries in these States to stop migration; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) to (d) Since Industry is a State subject, no centralized data regarding setting up of heavy industries in any part of the country is maintained by the Department of Heavy Industry (DHI). The role of DHI is confined to the administration of a limited number of the Central Public Sector Enterprises (CPSEs) under its administrative control. However, these CPSEs take decision to set their units in various parts of the country based on the commercial considerations. Further, Central Government, through M/o Finance, also provides incentives in the direct and indirect tax structure for the growth of industries across the country. However, many States have evolved incentives and schemes for the development and growth of industries and these States encourage setting up of industries as per their priorities and investment climate and details of such nature are only expected to be available with them. At present, DHI has no plan to set up any new industry.

#### **Population of Basor caste**

‡4527. SHRI DIGVIJAYA SINGH: Will the Minister of HOME AFFAIRS be pleased to state the population of the Basor caste and its sub-castes in the year 1947 and the population thereof as per the latest census and the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): Sir, Population Census is conducted decennially in the country in the year ending with '1'. The last Census was conducted in 2011 and the individual SC/ST-wise data was collected for the first time in 1961 Census. At the time of Census 2011, 'Basor' was listed as Scheduled Caste in six States *viz.* Chhattisgarh, Madhya Pradesh, Maharashtra, Odisha, Uttar Pradesh and Uttarakhand. The population of Basor Scheduled Caste along with its sub-groups as per Census 1961 and 2011 is given as under:

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